

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 36

MA 865/2019 in CP/465(MB)2019

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **31.10.2023**

NAME OF THE PARTIES: **UNION OF INDIA (SFIO) V/s INDIAN
BULLION MARKET ASSOCIATES**

Section 272(1)- 271(C), 243 of the Companies Act, 2013

ORDER

MA 865/2019 in CP/465(MB)2019

- 1) Mr. Ashish Mehta, Ld. Counsel for the Petitioner and Mr. Melvyn Fernandes, Ld. Counsel for the Respondent are present.
- 2) Ld. Counsel for the Respondent may seek inspection of the Court record pertaining to the present matter. Registry is directed to permit the Respondent to take inspection in terms of the procedure and the subject to payment of prescribed fees.

3) Ld. Counsel for the Respondent however submits that they have already paid the fees. The said submission is noted.

4) Stand over to 05.12.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare